COVERNMENT OF WEST BENCAL

LEGISLATIVE DEPARTMENT

West Bengal Act VI of 1965

THE WEST BENGAL APPROPRIATION (NO. 2) AGT, 1965.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 30th March, 1965.]

[30th March, 1965.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1965.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1965;

It is hereby enacted in the Sixteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title.

Issue of

Rupees 38,68,13,

321

out of

the Con-

solidated

Fund of West

Bengal for

the year 1964-65.

- 1. This Act may be called the West Bengal Appropriation (No. 2) Act, 1965.
- 2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding these specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees thirty-eight crores. sixty-eight lakhs, thirteen thousand and three hundred and twenty-one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1965, in respect of the services and purposes specified in column 2 of the Schedule.

Appropria-

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1965.

Price-Indian, 12 P.; English, 3d.

[West Ben. Act

(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1	2	3		
	2001 to 19 to	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Artice from the place of the books of	Rs.	Rs.	Rs.
1 2	4—Taxes on Income other than Corporation Tax. 9—Land Revenue	22,000	66,000	22,000 66,000
3	10—State Excise Duties	4,84,000	betting he had	4,84,000
5	12—Sales Tax	1,23,000	Control & Transfer	1,23,000
6	13—Other Taxes and Duties	1,05,000		1,05,000
7	14—Stamps	1,73,000		1,73,000
8	15—Registration Fees	3,87,600		3,87,600
11	18—Parliament, State and Union Territory Legislatures.	1,91,000	36,000	2,27,000
12	19—General Administration	32,75,000	81,000	33,56,000
13	21—Administration of Justice	11,45,000	2,95,000	14,40,000
14	22—Jails	20,34,000		20,34,000
15	23—Police · ·	2,21,48,000	3,04,100	2,24,52,100
17	26—Miscellaneous Departments— Excluding Fire Services.	92,57,000	2,000	92,59,000
18	27—Scientific Departments	1,000		1,000
19	28—Education	4,20,46,000		4,20,46,000
20	29—Medical	55,74,000	6,500	55,80,500
21	30—Public Health	San Land	2,000	2,000
22	31—Agriculture—Agriculture		601	601
24	33—Animal Husbandry	Louise Cha.	1,441	1,441
25	95A—Capital Outlay on Consume Co-operatives.	6,15,000		6,15,000
26	35—Industries—Industries 96—Capital Outlay on Industrial	}		93,639
	Development. Total—Grant No. 26	Taranta Mala		93,639

(Schedule.)

1	2	3			
7		Sums not exceeding			
Grant No.	Sorvices and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
27	35—Industries—Cottage Industries.		1,440	1,440	
. 28	35—Industries—Cinchona	3,12,000		3,12,000	
31	39—Miscellaneous Social and Developmental Organisations —Welfare of Scheduled Tribes and Castes and Other Backward Classes.	promised by	8,000	8,000	
32	39—Miscellaneous Social and Developmental Organisations—Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	18,90,000		18,90,000	
33	42—Multipurpose River Schemes	1,96,23,000	1	1,96,23,000	
34	50—Public Works	2,29,84,000	1,000	2,29,85,000	
34A	 51A—Greater Calcutta Development Scheme. 106A—Capital Outlay on Greater Calcutta Development Scheme. 	1,46,12,000		1,46,12,004	
001,21,54,	Total—Grant No. 34A	1,46,12,000		1,46,12,000	
35	53—Ports and Pilotage	5,11,000	PICALIZATION OF THE PROPERTY O	5,11,000	
37	64—Famine Relief	2,47,29,000		2,47,29,000	
38	65—Pensions and Other Retirement Benefits.		20,000	20,000	
40	68-Stationery and Printing	2,48,000		2,48,000	
41	70—Forest		2,000	2,000	
42	71—Miscellaneous— Contributions.	39,40,000	36,000	39,66,000	
43	71—Miscellaneous—Other Miscellaneous Expenditure. 109—Capital Outlay on Other Works.	}	3,24,000	3,24,090	
	Total-Grant No. 43		3,24,000	3,24,000	

[West Ben. Act VI of 1965.]

(Schedule.)

1	2	3		
Grant No.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Ra.	Rs.	Rs.
	 71—Miscellaneous—Expenditure on displaced persons. 109—Capital Outlay on Other 			
44	Works—Expenditure on displaced persons. Loans and Advances by State	1,20,68,000	***	1,20,68,000
	and Union Territory Govern- ments—Loans and Advances to displaced persons.			
	Total—Grant No. 44	1,20,68,000		1,20,68,000
46	78—Pre-partition payments	26,000		26,000
49	103—Capital Outlay on Public Works.		2,90,000	2,90,000
50	124—Capital Outlay on Schemes of Government Trading.	18,41,05,000	12,000	18,41,17,000
(Public Debt		photos press	
51	Floating Debt Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons).		1,26,12,000	1,26,12,000
	Total-Grant No. 51		1,26,12,000	1,26,12,000
	Grand Total	37,26,28,601	1,41,84,720	38,68,13,321